

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 20/2022/EZ

In The Matter of:

Suprova Prasad

... Applicant

Versus

Ministry of Environment, Forest &
Climate Change & Ors.

... Respondents

**COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF
THE RESPONDENT NUMBER 06, KOLKATA MUNICIPAL
CORPORATION.**

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Filed by:-



SIBOJYOTI CHAKRABARTI

Advocate

For The Kolkata Municipal Corporation

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(M): 9007035534



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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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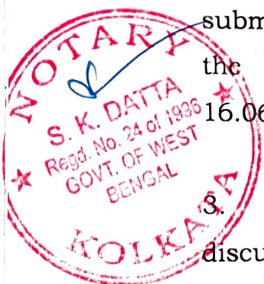
**COMPLIANCE REPORT IN THE FORM OF AFFIDAVIT ON BEHALF OF
THE RESPONDENT NUMBER 06, KOLKATA MUNICIPAL
CORPORATION.**

I, Utpal Dey, S/o. Murari Mohan Dey, aged about 52 years, by faith-Hindu, by occupation- Service, residing at 14B, Nandi Para Lane, P.S.-Jagacha, Howrah - 711104, do hereby solemnly affirm and declare as follows:-

1. That, I am the Executive Engineer (Civil), Sewerage & Drainage Department (North), Kolkata Municipal Corporation, having office at 5, S. N. Banerjee Road, Kolkata - 700013 and I am well acquainted with the facts and circumstances of the case and as such I am competent to swear, sign and affirm this affidavit.

2. That in pursuance to the solemn Order dated 12.07.2022, it may be submitted that total 05(five) meetings have been held in the head office of the Kolkata Municipal Corporation dated 10.05.2022, 30.05.2022, 16.06.2022, 30.06.2022 and 18.07.2022 in this regard.

3. That in the meeting dated 10.05.2022, it had been, inter alia, discussed in detail among the Committee Members that the entire stretch was under consideration is being owned by Shyama Prasad Mukherjee Port,

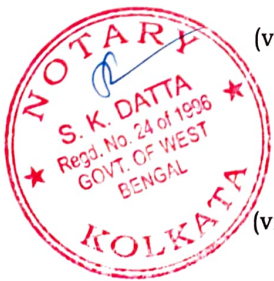


Kolkata and for taking any action in this aspect would require permission of the Port Authorities. The Kolkata Municipal Corporation as a part of their citizen charter cleans the same during festive season and the DG (P&S), KMC and DG (S&D), KMC be co-opted urgently for effective implementation of the solemn direction of the Hon'ble Tribunal. The action taken by the S&D Department, Parks & Square Department and SWM (Solid Waste Management) Department of the Kolkata Municipal Corporation have also been discussed in detail in the said meeting.

Photocopy of the minutes of the meeting dated 10.05.2022 is annexed herewith and marked with the letter 'R-1'.

4. That in the meeting dated 30.05.2022, it had been, inter alia, discussed in detail among the Committee Members the following decisions were taken:-

- (i) The DG (S & D) Department of the KMC, placed status report of 15 outfalls/gates on the river Hooghly and specified the dates before which corrective action will be taken.
- (ii) With respect to cleaning of solid waste from ghats, D.G (P&S) stated the works were undertaken to remove materials during immersion immediately after the activities were over.
- (iii) The CME (SWM), categorically stated that manpower and bins were placed around the ghats to collect solid wastes throughout the year.
- (iv) The CME (SWM), further stated that since it was not possible to remove solid wastes from the inaccessible areas around the ghats i.e from the embankments and slopes as the slopping ghats get exposed in low tide and become part of river in high tide for which the port authority is the sole custodian.
- (v) The Special Commissioner of UD&MA Department, Government of West Bengal reminded about the activities required for public awareness which the CME (SWM), shall undertake.
- (vi) In this meeting the Port Authority, Railways, defence and Irrigation & Waterways department shall have to be requested to attend the next meeting.

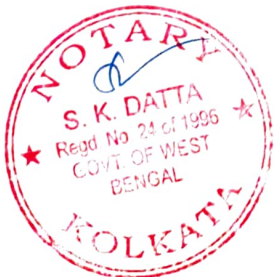


- (vii) That with respect to the encroachment the Port authorities have to be requested to take necessary action as the ghats and areas along with the stretch of River Hooghly are within the jurisdiction of port authorities, Kolkata and Eastern Railways (Circular Railways).
- (viii) It was also decided that the High Powered Committee shall meet on 1st and 16th of every month.

Photocopy of the minutes of the meeting dated 30.05.2022 alongwith modification of the same is annexed herewith and marked with the letter 'R-2'.

5. That in the meeting dated 16.06.2022, it had been, inter alia, discussed in detail among the Committee Members the following decisions were taken:-

- (i) The DG (S & D) Department of the KMC, placed status report of 15 outfalls/gates on the river Hooghly and specified the action taken and the dates before which corrective action will be taken
- (ii) With respect to cleaning of solid waste from ghats D.G (P&S) the works were undertaken to remove materials during immersion immediately after the activities were over.
- (iii) The CME (SWM), categorically stated that manpower and bins were placed around the ghats to collect solid wastes throughout the year, Further the CME (SWM) KMC suggested to request the Port Authorities to make arrangement of trash cleaners to trap the solid wastes floating on river Hooghly surfaces.
- (iv) The CME (SWM), stated that since it was not possible to remove solid wastes from the inaccessible areas around the ghats i.e from the embankments and slopes as the slopping ghats get exposed in low tide and become part of river in high tide for which the port authority is the sole custodian. From the Gazette of India notification G.S.R 627(E) dated 24.06.2016, wherein it is stated that the limits of erstwhile Kolkata Port Trust include to the east and west of the river



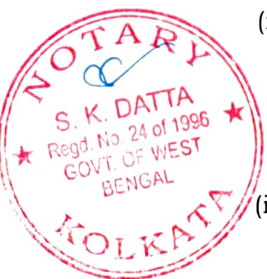
Hooghly that part of river Hooghly and the shores thereof as are within 45.7 meters of high water mark at spring tides.

- (v) IEC activities in and around the ghats had already commenced.
- (vi) For better coordination of different statutory bodies/departments a letter to that effect would be issued after the meeting.
- (vii) D.G (E & H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha Additional CMLO, KMC shall have to be co-opted as Members in the High Level Committee in connection with the instant Original Application.
- (viii) Status Report of Tolly's Nullah Project- That detailed discussion had also taken place with respect to preparation of fresh DPR as per current condition leading to population projection, change in type of pipe to DWC for 400/500 dia, inclusion of zero desilting and lining, enhancement of trenchless technology, inclusion of fully automated systems at PSs and penstock gates and desilting and lining of Tolly's Nullah.
- (ix) That with respect to the encroachment the Port authorities have to be requested to take necessary action as the ghats and areas along with the stretch of River Hooghly are within the jurisdiction of port authorities, Kolkata and Eastern Railways (Circular Railways).

Photocopy of the minutes of the meeting dated 16.06.2022 is annexed herewith and marked with the letter 'R-3'.

6. That in the meeting dated 30.06.2022, it had been, inter alia, discussed in detail among the Committee Members the following decisions were taken:-

- (i) That the condition and current status of the outfalls on river Hooghly from Doighat to Ratan Babu ghat and the corrective action taken against each of the outfall/gate was placed in the meeting by the DG (S&D) and DG (T.N. Projects).
- (ii) The CME (SWM), stated that since it was not possible to remove solid wastes from the inaccessible areas around the



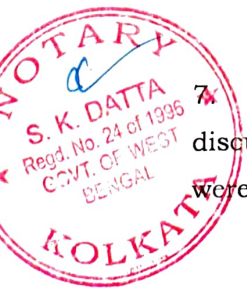
ghats i.e from the embankments and slopes as the slopping ghats get exposed in low tide and become part of river in high tide for which the port authority is the sole custodian. From the Gazette of India notification G.S.R 627(E) dated 24.06.2016, wherein it is stated that the limits of erstwhile Kolkata Port Trust include to the east and west of the river Hooghly that part of river Hooghly and the shores thereof as are within 45.7 meters of high water mark at spring tides. The officers of SMPK, agreed to collect the floating solid waste from the river surface subsequently deposited on the embankment and deposit the wastes at the storage points that will be identified by KMC along the 6 ghats initially after obtaining approval from the port authority. It was also, inter alia, decided that SMPK will collect and deposit the wastes from the river at the storage point on regular basis and then from the storage points KMC will make necessary arrangements for transportation and disposal of the wastes.

It was opined by the KMC officials that in future SMPK will have to arrange land for storage, processing and treatment of wastes by themselves.

- (iii) That the comprehensive report on IEC activities conducted by the SWM department of the KMC in and around the ghat region was placed during the meeting.
- (iv) The Chairman of High Level Committee reviewed the works taken up at the Tolly Nullah and directed to incorporate the detailed report in connection with the preparation of DPR on 'Pollution Abatement of Tolly's Nullah' in the meeting.

Photocopy of the minutes of the meeting dated 30.06.2022 is annexed herewith and marked with the letter 'R-4'.

That in the meeting dated 18.07.2022, it had been, inter alia, discussed in detail among the Committee Members the following decisions were taken:-

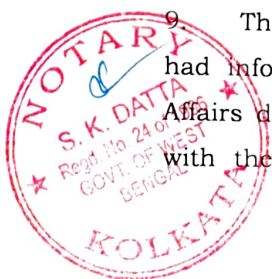


- (i) That the Municipal Secretary, KMC and Member- Convenor of the High Level Committee stated that the major works pertaining to the outfalls/gates on river Hooghly have been completed by Sewerage and Drainage department of KMC except the work of Dilargung gate which will take some more time to complete.
- (ii) It was further stated and discussed that the officials of KMC and SMPK had inspected 6 ghats of Hooghly on 14.07.2022. During joint inspection 6 storage points near the ghats were identified where SMPK will deposit the floating solid waste accumulated at sloped bank of the river Hooghly.
- (iii) Director General (Tolly Nullah Project) stated that the desilting and dredging work of Tolly Nullah are under progress funded by the State government and the main project of 'Pollution Abatement of Tolly Nullah' is in the DPR preparation stage.
- (iv) The Municipal Secretary of KMC and Member Convenor of High Level Committee communicated the directions of UD & MA department to submit the action taken report fortnightly, it was decided in the meeting that the SMPK will submit their ATR directly to Project Director WBSPMG and Special Commissioner to the government of West Bengal, UD & MA department, Nagarayan, Salt lake City, with a copy to Municipal Commissioner, KMC. The KMC will also sent its ATR, to UD & MA department fortnightly.

Photocopy of the minutes of the meeting dated 18.07.2022 and the photographs of identified storage points beside ghats of river Hooghly is annexed herewith and marked with the letter 'R-5'.

8. That the KMC has conducted special awareness drive on selected 19 ghats and photographs to the said are collectively annexed herewith and marked with the letter 'R-6'.

9. That the Municipal Commissioner, KMC vide letter dated 18.08.2022 had informed the Principal Secretary, Urban development & Municipal Affairs department, government of West Bengal the report in connection with the instant original application along with the minutes of the 5



meetings held at KMC along with the ATR's in respect of repairing of the gates at the outfalls on river Hooghly and the cleaning and maintenance of the ghats as were submitted after resolving the issue with the SPMP, Kolkata.

Photocopy of the above referred letter dated 18.08.2022 is annexed herewith and marked with the letter 'R-7'.

10. That in pursuance of solemn order dated 12.05.2022 and 12.07.2022, templates of different ghats have already been sent to WBPCB and UD&MA Department, Govt. of West Bengal on 11.07.2022 and 25.07.2022 respectively.

Photocopy of the above referred templates are annexed herewith and marked with the letter 'R-8'.

11. That it is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me

Srijati Choudhury

Advocate
For The K.M.C

Ufal Dey

Deponent

Executive Engineer (C)
S&D Deptt./North
KMC



SANTOSH KUMAR DATTA
NOTARY
90/1A, Hari Ghosh Street
Kolkata - 700 006
Regn. No -24 of 1996

Solemnly Affirmed
&
Declared before me
on identification of Advocate

S.K. DATTA
S K DATTA
NOTARY

27 AUG 2022

27.08.2022

VERIFICATION

Verified at Kolkata by the deponent above named on this the th 27th day of August, 2022 and say that the contents of this affidavit made in paragraph nos. 1 is true to my knowledge and those made in paragraphs no. 2 to 5, are true to my information derived from records and rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

Sibjati Choudhury

Advocate
For The K.M.C

Utpal Dey

Deponent

Executive Engineer (C)
S&D Deptt./North
KMC



27 AUG 2022

THE KOLKATA MUNICIPAL CORPORATION

The Minutes of the Meeting held on 10th May, 2022 at 1:00 PM by the High Level Committee constituted by the Principal Secretary Department of UD&MA in compliance with the Order of Hon'ble NGT passed in O.A.No. 20 of 2022, Eastern Zone Bench.

The matter was discussed in detail among the members of the committee and after thorough discussion it has been given to understand that the entire stretch under the consideration of the Hon'ble NGT is owned by the Syama Prasad Mukherjee Port, Kolkata. Any action taken by any agencies in the city requires the permission of the Port Authority at every juncture. It is further been observed that in order to mitigate the various issues related to the area it requires active permission of the Port Authority. KMC cleans it from time to time as a part of their citizen charter during the festive season as pointed out in the report.

The committee is of the opinion that Shri Debasish Kar, DG (P&S), KMC & Shri Santanu Kumar Ghosh, DG (S&D), KMC be co-opted urgently for effective implementation of the Hon'ble NGT order. The following reports of S&D Department, P&S Department & SWM Department are reproduced below:

Report of S&D Department

That with regard to the liquid waste management under jurisdiction of KMC area the report of sewage generation report is as follows:

Total sewage generation = 1400 MLD

1. Sewage treated naturally in fisheries of East Kolkata wetland (EKW) = 910 MLD
2. Sewage treated in existing five numbers of STP = 179 MLD

Name of STP	Capacity (MLD)
Bangur STP	52
Garden Reach STP	57
Baghajatin STP	15, Chlorination chamber is being constructed
South Suburban (Keorabokur) STP	45
Hatisur STP	10

STP Under Construction = 108 MLD (under KEIIP)

STP for which tender invited = 26.06 MLD

(under Tolly Nullah project)

Proposed STP under KEIIP = 70 MLD (Tranche - 3 STP of approx 70 MLD is under consideration for Ward No. 108, 109 and Ward No. 110)

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A considerable portion of the sewage is treated in septic tanks in added areas i.e., area of Borough - XI, XII, XIII, XIV and XVI

Report of Parks & Square Department and SWM Department of KMC

The works that are undertaken by the P&S Department and SWM department of the Kolkata Municipal Corporation at different ghats along river Ganga within the jurisdiction of Kolkata Municipal Corporation are as follows -

- Different ghats along river Ganga within the jurisdiction of KMC are being cleaned by KMC every year during the immersion days of all major pujas, i.e, Biswakarma Puja, Durga Puja, Lakshmi Puja, Kali Puja, Chhat Puja, Jagadhatri Puja and Saraswati puja etc. as part of the citizen charter to keep the river clean.
- Adjoining roads to the ghats along the river Ganga are being cleaned by KMC by sweeping, collecting and disposing the solid wastes which are generated by sweeping and collected in the bins placed at different ghats.
- Hoardings, banners, leaflets were distributed to generate public awareness at the ghats on frequent occasions. Also special programs were held around the ghats involving school children, local Councillors and senior citizens on special days such as 5th June, World Environment day, 2nd October, 23rd January and during festive periods
- As the sloping banks being the part of the river get exposed in low tide and become the part of the river in high tide for which Port Trust authority of the city i.e S. P. Mukherjee Port Trust, is the sole custodian and thus does not fall under the jurisdiction of the KMC. UDMA Dept. Is requested to take up with the Port authority for necessary action to comply with HNGT orders

The meeting ends with a vote of thanks to all from the chair.


 Municipal Commissioner
 & Chairman of the High Level Committee
 Municipal Commissioner
 The Kolkata Municipal Corporation
 21

The Kolkata Municipal Corporation
Municipal Commissioner's Office
CMO Buildings
5, S.N. Banerjee Road
Kolkata - 700 013

No. Com/NSO/17
Date:- 31/05/2022

Minutes of the High Powered Committee meeting held in the Chamber of Municipal Commissioner on 30.05.2022 at 3:30 p.m., regarding the matter of Hon'ble NGT in connection with O.A.No.20/2022/EZ, Suprova Prasad vs. Ministry of E,F&CC & Ors.

Meeting No. - 02

Member Present:

1. Municipal Commissioner & Principal Secretary to the Govt. of West Bengal as Chairman of the Committee
2. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B.
3. Municipal Secretary and Member Convener
4. DG (Civil)
5. DG (P&S)
6. CME (SWM)
7. DG (S&D)
8. DG (Ltg)
9. Dy. C.E. (C)/SWM
10. Dy. C.E. (C)/S&D
11. E.E. (C)/SWM
12. E.E. (C)/Drainage/North

The Meeting was chaired by the Municipal Commissioner

At the outset, the matter of Hon'ble NGT regarding OA-20/2022/EZ was discussed. After detailed discussion the following decisions were taken:-

1. D.G. (S&D) placed the following status report of the 15 nos. of outfalls/ gates on the River Hooghly and specified the dates before which corrective action will be taken.

SYNOPSIS OF OBSERVATION OF Hon. N.G.T. ON THE OUTFALLS ON RIVER HOOGHLY
(FROM DOIGHAT TO RATAN BABU GHAT) HELD ON 25.04.2022

Sl.	Outfall	Condition	Remarks
1.	Doighat	There is an outfall of approx 250 mm dia (Backwashing water after treatment by water supply department.)	Under purview of Water Supply department of K.M.C.
2.	Tollys Nullah	Dirty water coming from Tollys Nullah to River Hooghly	Under the purview of Tolly's Nullah Project
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 600 dia)	Negligible flow. The gate will be repaired by 10.06.2022
4.	Chanpal Ghat	No leakage found	No issue is there.
5.	Millenium Park	Little leakage found from the penstock gate	Work of repairing of penstock gate is going on & will be completed by 10.06.2022
6.	Jackson Ghat	No leakage found	No issue is there.
7.	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired. No issue is there.
8.	Nimtala Ghat	No leakage found	No issue is there.
9.	Sovabazar Ghat	No leakage found	No issue is there.
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Work of repairing of penstock gate is going on & will be completed by 18.06.2022.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was	Circular Canal is under jurisdiction of Irrigation

		opened)	Department, Govt. of W.B.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain. AA&FS for the work is pending from UD&MA Dept. Govt. of W.B.
13.	Jain Medical College	Non-gated outfall observed	New penstock gate will be installed. Work has been taken up & will be completed by 18.06.2022.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work is going on & will be completed by 10.06.2022.
15.	Ratan babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found	Work is going on for stopping leakage & will be completed by 15.06.2022.

2. Regarding cleaning of solid waste from the ghats D.G. (P&S) stated that works were undertaken to remove materials during immersion times immediately after the festivities are over. CME (SWM) categorically stated the manpower and bins are placed in and around the ghat regions to collect Solid Wastes throughout the year.
3. CME (SWM) further stated that it is not possible to remove the solid wastes from the inaccessible areas around the ghats i.e. from the embankments and the slopes on the side of the river, as the sloping banks being the part of the river get exposed in low tide and become the part of the river in high tide for which SMP port authority is the sole custodian and thus does not fall under the jurisdiction of the KMC. Therefore, it was decided that SMP (Syama Prasad Mookerjee Port) authority, may be requested to make necessary arrangements to address this issue as KMC has no required infrastructure.
4. Special Commissioner, UD&MA Department, GoWB reminded that IEC activities shall have to be taken up for public awareness at the ghat regions. CME (SWM) shall take necessary action in this regard.
5. SMP authority, Railway authority, Defence authority and Irrigation & Waterways Dept., GoWB shall have to be requested to attend the next meeting to address some issues.
6. D.G.(E&H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha, Addl. CMLO shall have to be co-opted as members in the High Powered Committee. Special Commissioner,

UD&MA Deptt was requested to include DG (P&S), DG (S&D), D.G.(E&H), D.G. (WS), D.G (T.N. Project) and Shri P. P. Saha, Addl. CMLO in the High Powered Committee constituted by the Principal Secretary, UD&MA Deptt., Go.W.B. in connection with Hon'ble NGT matter OA No. 20/2022/EZ

7. Regarding the issue of encroachment, SMP authorities shall have to be requested to take necessary action as the Ghats and areas along the stretch of River Hooghly are under the jurisdiction of SMP, Kolkata and Eastern Railways (Circular Railway).
8. In accordance with the Hon'ble NGT order dated 12.05.2022 in connection with OA-20/2022/EZ, para no. 17 of page 9, necessary action to submit the affidavit has to be taken by the Law Department, KMC, for on time submission before the Hon'ble Tribunal.
9. High Powered Committee shall meet on 1st and 16th of every month (if public holiday then the following working day). The next meeting is scheduled on 16th June, 2022 at 10:30 A.M.

The meeting ended with vote of thanks to and from the Chair.

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31/5/22
**Municipal Commissioner &
Chairman of the High Powered Committee**

Distribution:

1. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B.
2. Municipal Secretary
3. Id. CMLO
4. DG (Civil)
5. DG (P&S)
6. CME (SWM)
7. DG (S&D)
8. DG (Ltg.)
9. DG(E&H)
10. DG (TPDD & T.N. Project)
11. DG (WS)
12. Shri P.P. Saha, Addl. CMLO
13. Dy. C.E. (C)/SWM
14. Dy. C.E. (C)/S&D
15. E.E. (C)/SWM
16. E.E. (C)/Drainage/North

De
31/5/22
**Municipal Commissioner &
Chairman of the High Powered Committee**

Amexvire - (R-3)

677

The Kolkata Municipal Corporation
Municipal Commissioner's Office
CMO Buildings
5, S.N. Banerjee Road
Kolkata - 700 013

No. Com/NSO/28
Date:-21/06/2022

Minutes of the 3rd Meeting of the High Level Committee held in the Conference Hall-1 of KMC on 16.06.2022 at 10:30 a.m., regarding the matter of Hon'ble NGT in connection with O.A.No.20/2022/EZ, Suprova Prasad vs. Ministry of E,F&CC & Ors.

Members Present:

- | | |
|--|---|
| 1. Municipal Commissioner | 8. Sri Utpal Mistri, Dy. C.E. (C)/SWM-1 |
| 2. Municipal Secretary and Member Convener | 9. Sri M. Mondal, Dy. C.E. (C)/HQ 1, CME (Civil) Deptt. |
| 3. DG (P&S) | 10. Sri Debasish Haldar, E.E. (C)/SWM |
| 4. DG(WS) | 11. Sri Utpal Dey, E.E. (C)/S&D/North |
| 5. CME (SWM) | 12. Sri Suman Roy, Dy. CMLO |
| 6. DG (TPDD) | |
| 7. DG (Ltg.) | |

The Meeting was chaired by the Municipal Commissioner.

At the outset, the matter of Hon'ble NGT regarding OA-20/2022/EZ was discussed. After detailed discussion the following decisions were taken:

1. The following status report of the 15 nos. of outfalls/ gates on river Hooghly and the corrective action taken against each of the outfall/ gate was placed in the meeting as mentioned below

SYNOPSIS OF OBSERVATION OF Hon. N.G.T. ON THE OUTFALLS ON RIVER HOOGHLY (FROM DOIGHAT TO RATAN BABU GHAT) HELD ON 25.04.2022

Sl. No.	Outfall	Condition	Remarks and current status
1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata	No issue is there

2	Tolly's Nullah	Dirty water coming from Tolly's Nullah to River Hooghly	Detailed status given in Para no.9
3	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia)	Negligible flow. Moreover, this is under purview of Fort William authority.
4	Chandpal Ghat	No leakage found	No leakage found during inspection
5	Museum Park	Little leakage found from the penstock gate	During repairing work, it was found that penstock gate has to be replaced thoroughly. Accordingly, work has been going on and it will be completed within 25.06 2022
6	Jackson Ghat	No leakage found	No leakage found during inspection
7	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8	Nimtala Ghat	No leakage found	No leakage found during inspection
9	Sovabazar Ghat	No leakage found	No leakage found during inspection
10	Bagpazar Ghat	Little leakage found from the penstock gate	Repairing work of penstock gate is going on and it will be completed by 18.06 2022
11	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10' in phases. It involves around Rs 3.00 crore. Proposal for fund provision has already been sent to UD&MA Dept., GoWB which is under active consideration.
13	Jain Medical College	Non gated outfall observed	Installation work of new penstock gate is going on and it will be completed by 18.06.2022.
14	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15	Ratan Babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found	Repairing work has been completed

2. Regarding cleaning of solid waste from the ghats, D.G. (P&S) stated that works are undertaken to remove materials during immersion times immediately after the festivities are over. CME (SWM) stated that in order to maintain the cleanliness in and around the ghats, regular cleaning, sweeping and collection of dry and wet waste along river Hooghly within the jurisdiction of KMC are done as a routine measure. Further CME (SWM) suggested to request SMP, Kolkata, to make an arrangement of trash cleaners to trap the solid wastes floating on River Hooghly surfaces.
3. CME (SWM) further stated that it is not possible to remove the solid wastes from the inaccessible areas around the ghats i.e. from the embankments and the slopes on the side of the river, as the sloping banks being the part of the river get exposed in low tide and become the part of the river in high tide for which SMP port authority is the sole custodian and thus does not fall under the jurisdiction of the KMC. From Gazette of India Notification G.S.R 627(E) dated 24/06/2016 para 3 it is learnt that "The limits of the Port include to the east and west of the River Hooghly- that part of the River Hooghly and the shores thereof as are within 45.7 mtrs of high water mark at spring tides." Therefore, it was decided that SMP (Syama Prasad Mookerjee Port) authority, may be requested to make necessary arrangements to address this issue as KMC has no jurisdiction and the required infrastructure.
4. IEC activities in and around the ghats have started.
5. It was decided by the High Level Committee that for better coordination among different agencies for improvement of condition of different ghats on the River Hooghly, Special Commissioner, UDMA Department, GoWB, would be requested to include SMP, Kolkata (erstwhile KoPT), Eastern Railway, Irrigation and Waterways Department GoWB, Kolkata Police and Defence Authorities in the said High Level Committee so that various cleanliness issues in and around the ghat regions could be discussed effectively in the subsequent meetings. A letter to this effect will be issued soon after the meeting.
6. D.G.(E&H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha, Addl. CMLO of KMC shall have to be co-opted as members in the High Level Committee. Request was made to include DG (P&S), DG (S&D), D.G.(E&H), D.G. (WS), D.G. (T.N. Project) and Shri P. P. Saha, Addl. CMLO in the High Level Committee constituted by the Principal Secretary, UD&MA Deptt., Go.W.B. in connection with Hon'ble NGT matter OA No. 20/2022/EZ.
7. Regarding the issue of encroachment, SMP authority and Railway authority shall have to be requested to take necessary action as the Ghats and areas along the stretch of River Hooghly are under the jurisdiction of SMP, Kolkata and Eastern Railways (Circular Railway). In the case of encroachment also the argument of SMP's jurisdiction as defined under the "limits of the port" was put forward.
8. In accordance with the Hon'ble NGT order dated 12.05.2022 in connection with OA-20/2022/EZ, para no. 17 of page 9, necessary action to submit the affidavit has to be taken up by the Law Department, KMC, for on time submission before the Hon'ble Tribunal

9. The following status report of Tolly's Nullah Project was apprised by DG(T.N. Project) to the Chairman of the High Level Committee :

After several rounds of discussion with the delegates from the World Bank, NMCG and SPMG and after subsequent site inspection of lead-consultant engaged by NMCG, the necessary measures are being taken for preparation of fresh DPR as per current condition leading to Population projection, change in type of pipe to DWC for 400/500 dia, inclusion of zero desilting and lining, enhancement of trenchless technology, inclusion of fully automated systems at PSs and penstock gets wherever applicable and obtaining the clearance for the lands for STP at Bansdroni and Kudghat Bus Terminus. Further, flow measurements at salient points of the existing networks are expected to be completed by 4th Week of June, 2022. Present water quality measurements by the registered agencies of WBPCB at salient points of Tolly's Nullah are expected to be completed by 2nd week of July, 2022. Soil investigation at different vulnerable zones by Jadavpur University is expected to be completed by 3rd Week of July, 2022. The draft for fresh DPR is expected to be submitted to WBSPMG/ NMCG by 4th Week of August, 2022.

Desilting and dredging of Tolly's Nullah including cleaning rubbish, garbage and bushes on both banks from Chetla Bridge to confluence point of River Ganga (Phase - I) for a stretch of 4.7 km out of State funding has been taken up to minimize the pollution by maintaining the natural flow. The physical progress of work under Phase - I is 25% till date.

Similar desilting and dredging of Tolly's Nullah under Phase - II from Kudghat Metro Station to Chetla Bridge for a stretch of 5.37 km out of State funding will be taken up and is currently under technical bid evaluation stage.

Repairing and beautification of ghats along Tolly's Nullah is also under tendering process and is expected to be completed by February, 2023.

10. The next meeting of the High Level Committee will be held on **30th June, 2022 at 11:30 A.M** in the Chamber of Municipal Commissioner, KMC.

The meeting ended with vote of thanks to and from the Chair.

**Municipal Commissioner &
Chairman of the High Level Committee**

Municipal Commissioner

Distribution:

- | | | |
|---|--------------------------------|-----------------------------|
| 1. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B. The Kolkata Municipal Corporation | 9. DG(E&H) | 14. Dy. C.E. (C)/S&D |
| 2. Municipal Secretary | 10. DG (TPDD & T.N. Project) | 15. E.E. (C)/SWM |
| 3. Ld CMLO | 11. DG (WS) | 16. E.E. (C)/Drainage/North |
| 4. DG (Civil) | 12. Shri P.P. Saha, Addl. CMLO | |
| 5. DG (P&S) | 13. Dy. C.E. (C)/SWM | |
| 6. CME (SWM) | | |
| 7. DG (S&D) | | |
| 8. DG (Ltg.) | | |



The Kolkata Municipal Corporation
Office of the Municipal Commissioner
Central Municipal Office Buildings
5, S.N. Banerjee Road
Kolkata - 700 013

No. Com/NSO/39
Date:- 06/07/2022

Minutes of the 4th Meeting of the High Level Committee held in the Conference Hall-1 of KMC on 30.06.2022 at 11:30 a.m., regarding the matter of Hon'ble NGT in connection with O.A.No.20/2022/EZ, Suprova Prasad vs. Ministry of E,F,&CC & Ors.

Members Present:

Attendance Sheet is enclosed separately.

The Meeting was chaired by the Municipal Commissioner, KMC and Chairman of the High Level Committee.

1. The following status report on the outfalls/ gates on river Hooghly and the corrective action taken against each of the outfall/ gate was placed in the meeting by DG(S&D) and DG(T.N. Project) as mentioned below:

Status report of the outfalls on river Hooghly (from Daighat to Rantan Babu Ghat) identified by the NGT on the inspection held on 25.04.2022

Sl. No.	Outfall	Condition	Remarks and current status
1	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	No issue is there
2	Tolly's Nullah	Dirty water coming from Tolly's Nullah to River Hooghly	Report on preparation of DPR of 'Pollution Abatement of Tolly's Nullah' is enclosed herewith as Annexure - A.
3	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia)	This is under the purview of Fort William authority.
4	Chandpal Ghat	No leakage found	No leakage found during

			inspection
5	Millenium Park	Little leakage found from the penstock gate	penstock gate has been repaired.
6	Jackson Ghat	No leakage found	No leakage found during inspection
7	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8	Nmtala Ghat	No leakage found	No leakage found during inspection
9	Sovabazar Ghat	No leakage found	No leakage found during inspection
10	Bagbazar Ghat	Little leakage found from the penstock gate	Penstock gate has been repaired.
11	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10' in phases. It involves around Rs. 3.00 crore. Proposal for fund provision has already been sent to UD&MA Dept., GoWB which is under active consideration.
13	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15	Ratan Babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

2. Sri Santanu Mitra, Dy. Chief Engineer-I, SMPK, Sri P.P. Datta, Manager (Env.), SMPK and Sri A. Chakraborty, Chief Law Officer, SMPK attended the meeting and assured assistance to KMC as per the direction of Hon'ble NGT vide order dated 12/05/2022. CME(SWM) KMC categorically stated that it is not possible to remove solid waste from the inaccessible areas around the ghats i.e. from the embankments and the slopes on the side of the river as KMC has no jurisdiction and required infrastructure. The officers of SMPK have denied that KMC has no jurisdiction regarding collection of solid wastes from the river surface. However CME(SWM) in connection with the issue of jurisdiction quoted from Gazette of India Notification G.S.R 627(E) dated 24/06/2016 para 3 that "The limits of the Port include to the east and west of the River Hooghly that part of the River Hooghly and the shores thereof as are within 45.7 mtrs of high water mark at spring tides" as was mentioned in the earlier Minutes of the 3rd Meeting of the High Level Committee. The officers of SMPK have

agreed to collect the floating solid waste from the river surface subsequently deposited on the embankment and deposit the wastes at the storage points that will be identified by KMC along the 6 (six) ghats initially after obtaining approval from Port Authority. It was decided that SMPK will collect and deposit the wastes from the river at the storage point on regular basis. From the storage points, KMC will make necessary arrangements for transportation and disposal of the wastes. Sri D. Halder, Executive Engineer (Civil/SWM) has been identified as Nodal Officer to liaise with Sri P.P. Datta, Manager (Env.), SMPK in this regard. KMC officials observed that additional expenditure incurred by KMC for transportation and disposal of such wastes deposited by SMPK at the designated storage points will be placed before SMPK for reimbursement. However, SMPK officials disagreed on reimbursement issue and stated that in respect of expenses to be incurred by KMC and SMPK, the same will be borne respectively as the solid waste in question is originated from different public activity and not from the operation of SMP, Kolkata.

KMC officials opined that in future SMPK will have to arrange land for storage, processing and treatment of wastes by themselves within their jurisdiction.

3. The comprehensive report on IEC activities conducted by the SWM Department of KMC in and around the ghat regions was placed during the meeting.
4. The Chairman of High Level Committee reviewed the works taken up at the Tolly's Nullah and directed to incorporate the detailed report in connection with the preparation of DPR on 'Pollution abatement of Tolly's Nullah' in this minutes. The detailed report is enclosed herewith as 'Annexure-A'.
5. The next meeting of the High Level Committee will be held on **15th July, 2022 at 11:30 A.M** in the Conference Hall-1, KMC.

The meeting ended with vote of thanks to and from the Chair.

De

**Municipal Commissioner &
Chairman of the High Level Committee**
Municipal Commissioner
The Kolkata Municipal Corporation

Distribution:

- | | |
|---|---|
| <ol style="list-style-type: none"> 1. Smt. Nandini Ghosh, IAS, Special Commissioner, UD&MA Deptt., Go.W.B. 2. Municipal Secretary and Member Convenor 3. Ld. CMLO 4. DG (Civil) 5. DG (P&S) 6. CME (SWM) 7. DG (S&D) 8. DG (Ltg.) 9. DG(E&H) 10. DG (TPDD) & T.N. Project | <ol style="list-style-type: none"> 11. DG (WS) 12. Shri P.P. Saha, Addl. CMLO 13. Dy. C.E. (C)/SWM 14. Dy. C.E. (C)/S&D 15. E.E. (C)/SWM 16. E.E.(C)/Drainage/north 17. Sri S. Mitra (Dy. CE - I, SMPK) 18. Sri P.P. Datta (Manager, Env., SMPK) 19. Sri A. Chakrabarti, Chief Law Officer, SMPK |
|---|---|



THE KOLKATA MUNICIPAL CORPORATION
CMO Buildings, 5, S.N. Banerjee Road
Kolkata - 700 016

No.: Com/NSO/63
Date: Aug 1, 2022

Minutes of the 5th meeting of the High Level Committee held in Conference Hall - I of KMC on 18.07.2022 at 11:30 regarding the matter of Hon'ble National Green Tribunal i.c.w. O.A. No. 20/2022/EZ, Suprova Prasad VS Ministry of EF&CC & Ors.


Members Present:

Attendance Sheet is enclosed separately.

The meeting was chaired by Municipal Commissioner, KMC and Chairman of the High Level Committee.

1. Municipal Secretary, KMC & Member-Convener of the High Level Committee stated that the major works pertaining to the outfalls/ gates on River Hooghly have been completed by Sewerage and Drainage Dept. of KMC except the work at Dilargung Gate which will take some more time to complete
2. Further it was stated that the officials of KMC and SMPK had inspected 6 (Six) nos. of ghats of River Hooghly on 14.07.2022, namely, (1) Sarbamangala Ghat (Cossipore Ghat) (2) Mayer Ghat (3) Sutanuti Ghat (4) Sovabazar Ghat (5) Ahiritola Ghat & (6) Nimtala Ghat. During joint inspection 6 (six) nos. storage points near the ghats were identified where SMPK will deposit the floating solid waste accumulated at sloped bank of the River Hooghly. The copy of the Joint Inspection Report is enclosed herewith this minutes
3. Director General (Tolly Nullah Project) stated that the desilting and dredging works of Tolly Nullah are under progress funded by the State Government and the main project of "Pollution Abatement of Tolly Nullah" is in the DPR preparation stage
4. Municipal Secretary of KMC & Member Convener of High Level Committee communicated the direction of UD&MA Dept. to submit the Action Taken Report (ATR) fortnightly. It was decided that SMPK will submit their ATR directly to Project Director, WBSPMG and Special Commissioner to the Govt. West Bengal, UD&MA Deptt., Nagarayan, DF 8, Sector - 1, Salt Lake, Kol-64, with a copy to Municipal Commissioner, KMC. KMC will also send its ATR to UD&MA Deptt. fortnightly
5. It was decided that the High Level Committee shall not meet until further direction from the appropriate authority.

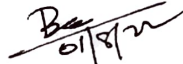
There being no other issue the meeting ended with thanks to and from the chair.


Municipal Commissioner &
Chairman, High Level Committee

Encl. Copy of Report on Joint Inspection of ghats

Copy to

1. Project Director, WBSPMG and Special Commissioner to the Govt. Of West Bengal, Urban Development & Municipal Affairs Department, Nagarayan, Saltlake, Kol-64
2. Municipal Secretary and Member Convenor, KMC
1. Ld. CMLO
2. DG (Civil)
3. DG (P&S)
4. CME (SWM)
5. DG (S&D)
6. DG (Ltg.)
7. DG(E&H)
8. DG (TPDD & T.N. Project)
9. DG (WS)
10. Shri P.P. Saha, Addl. CMLO
11. Dy. C.E. (C)/SWM
12. Dy. C.E. (C)/S&D
13. E.E. (C)/SWM
14. E.E.(C)/Drainage/north
15. Sri S. Mitra (Dy. CE - I, SMPK)
16. Sri P.P. Datta (Manager, Env., SMPK)
17. Sri A. Chakrabarti, Chief Law Officer, SMPK


Municipal Commissioner &
Chairman, High Level Committee

OSD to
Municipal Commissioner

CME (SWM)

Dy. C.E. (SWM-I)

686
MUNICIPAL COMMISSIONER'S OFFICE

File Sl. No. B--49

Date of Receipt 15/7/2022



Original Application No. 20/2022/EZ

Suprova Prasad (Applicants)

Vs

Ministry of Environment, Forests and Climate Change & Ors (Respondents)

In pursuance to the order of Chairman of the High Level Committee & Municipal Commissioner dated 30.06.2022 & upon discussion with officials of SMPK, officials of KMC & SMPK jointly inspected the 6 (six) nos Ghats of river Hooghly on 14.07.2022 and identified 6 (six) nos storage points.

In this regards, enclosing the minutes of the joint inspection dated 14.07.2022 duly signed by all concerned officials.

Submitted please.

16-7-22
E.E (C) / SWM-I
K. M. C.

14/7/22
Dy. C.E. (C)/S.W.M.-I
Kolkata Municipal Corporation

16/7/22
C.M.E. (SWM)
The Kolkata Municipal Corporation

Original Application No. 20/2022/EZ

Suprova Prasad (Applicants)
Vs

Ministry of Environment, Forests and Climate Change & Ors (Respondents)

Ref: 4th meeting of the High Level Committee dated 30.06.2022 [constituted by the Principal Secretary, Department of UD & M, GoWB vide order No 19/15011(15)/4/2022 dated 08.04.2022]

In pursuance to the order of High Level Committee dated 30.06.2022 & upon discussion with officials of KoPT, a joint inspection will be held on 14.07.2022.

Members Present during the time of Joint Inspection:

1. Atul Mishra, Dy. CEO/SWM (name & Designation) [Signature] (Sign) 9830019923 (Mobile)
KMC
2. Chandrasekhar Datta (name & Designation) [Signature] (Sign) 9073561073 (Mobile)
SAC/POD 3
3. DEBASISH HALDAR (name & Designation) [Signature] (Sign) 9434408014 (Mobile)
EE(C)/SWM
4. Dipak Datta (name & Designation) [Signature] (Sign) 7627864587 (Mobile)
AF(C)/SWM
5. Debanjan Chakrabarty (name & Designation) [Signature] (Sign) 9820983128 (Mobile)
AF(C)/SWM
6. A. BAGCHI, Ex. Brs (name & Designation) [Signature] (Sign) 9671720079 (Mobile)
(Co)

Minutes of Joint Inspection

The officials of KMC and SMPK have visited 06 (Six) Ghats of river Hooghly namely 1. Sarbamangala Ghat (Cossipore Ghat), 2. Mayer Ghat 3. Sutanuti Ghat (Koomerbooley) 4. Savabazar Ghat 5. Ahipitola Ghat and 6. Nimala Ghat and identified 06 (Six) storage points near the ghats where SMPK will deposit the floating solid wastes from the river. Such storage points are a) on the road & beside the factory, b) on the land of Indian Railway c) beside the Ghat (northern side), d) on parking area (unauthorised) opposite pay & Use toilet, e) on existing rubbish vat and f) beside North Port Police Kiosk. (Photocopies enclosed). The report is to be placed before High level authority/committee in its next meeting.

Signs:

[Signature]
14/7/22
Dy. CEO (C)
SWM
KMC

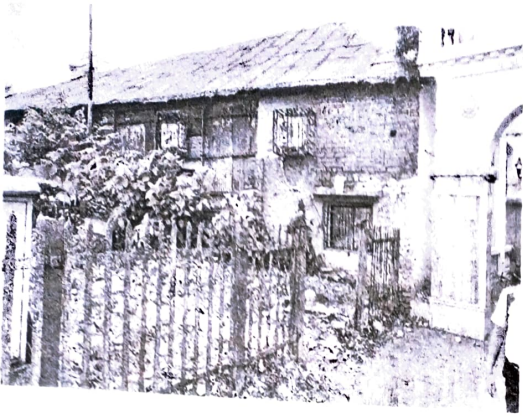
[Signature]
14.7.22
E.E.(C)/SWM
KMC

[Signature]
14/7/22
A.O, SWM-2, Sr II

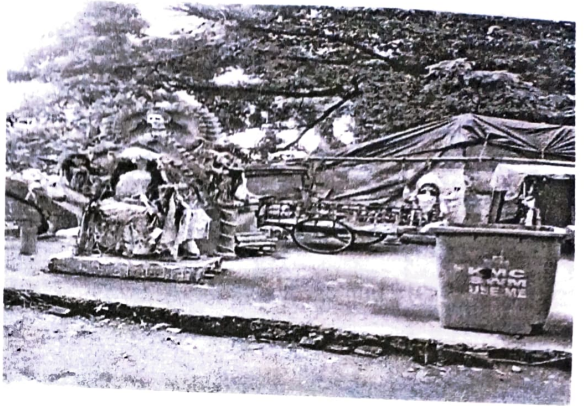
[Signature]
14/7/22
(SMPK)
[A. Bagchi]
EE(C)

[Signature]
14/7/22
AD/BM-1

Photos of identified Storage points beside ghats of River Hooghly



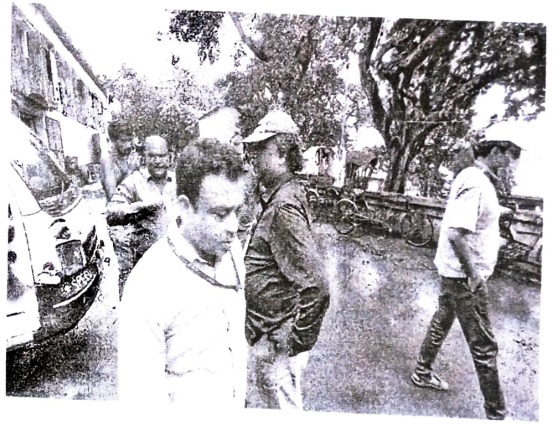
Mayer Ghat (on the land of Indian Railway)



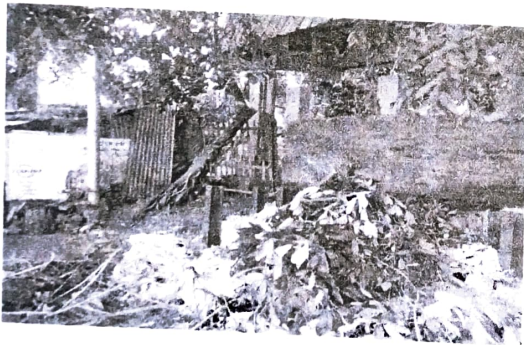
Beside Sutanuti Ghat (Northern Side)



Beside Sovabazar Ghat



Sarbamangala (Cossipore) Ghat (beside Factory)



Beside Ahiritola Ghat



Nimtala ghat (beside North Port Police Station Kiosk)

D/15-7-22
EE(C)

15/7/22
by EE(C) / [unclear]



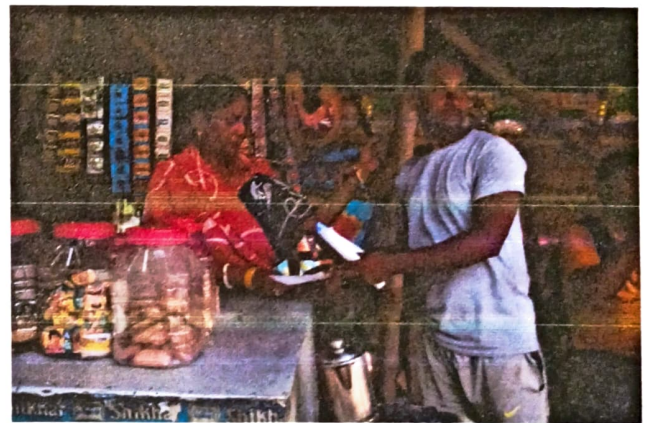
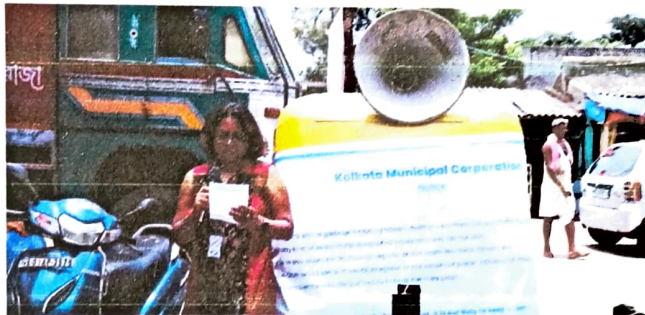
REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



SPECIAL AWARENESS DRIVE

1. Introduction

A special awareness drive was carried out in 19 selected ghat areas of the Hooghly River in the Kolkata Municipal Corporation area. The campaign focused on raising awareness on the importance of keeping the river and the adjoining areas clean and litter-free.





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



2. Details of the ghats covered

Sl. No.	Name of the ghat	Borough number
1	Kashipur ghaat	1
2	Mayer ghaat	1
3	Sutanuti ghaat	1
4	Sobhabajar launch ghaat	1
5	Nimtala ghaat	2
6	Ahiritola ghaat	2
7	Sobhabajar ghaat	2
8	Jagannath ghaat	4
9	PK Tagore ghaat	4
10	Judges ghaat	5
11	Baje Kodomtola ghaat	5
12	Raani Rashmoni ghaat	5
13	Fairlie ghaat	5
14	Armenian ghaat	5
15	Chotelal ghaat	5
16	Doi ghaat	9
17	Bichali ghaat	15
18	Kachari ghaat	15
19	Joramondir ghaat	15



3. Agenda

Sensitization and various IEC activities were carried out in the following manner:

- To ensure at least one pair (One green and one Blue) of community bin was available in all the ghats
- To provide new Green and Blue community bins wherever found missing
- To install banners in high visibility zones (In Hindi, Bengali and English)
- To distribute leaflets (Hindi, Bengali and English) to passer byes, adjoining street vendors
- To sensitize local ragpickers and street vendors about the significance of the initiative
- To conduct auto miking in all the ghats with recorded track as well as live announcement for best impact
- To involve Borough and Ward level KMC authorities and personnel for sustaining impact
- To involve Ward councilors/ public representatives to increase sense of ownership
- Capacity building of the local waste collectors and supervisors



REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



ONE PAIR OF BIN FOR ALL



INSTALLING BANNERS FOR VISIBILITY



LEAFLETS FOR INFORMATION





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



SENSITIZATION OF LOCAL STREET VENDORS



AUTO MIKING



TO INVOLVE LOCAL WARD LEVEL AUTHORITIES





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



CAPACITY BUILDING OF WASTE COLLECTORS





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



KASHIPUR GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOUGHLY RIVER GHATS IN KMC AREA



MAAYER GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON
SWM IN SELECTED HOOGHLY RIVER GHATS IN
KMC AREA



SUTANUTI GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON
SWM IN SELECTED HOOGHLY RIVER GHATS IN
KMC AREA



SOVABAZAR LAUNCH GHAT

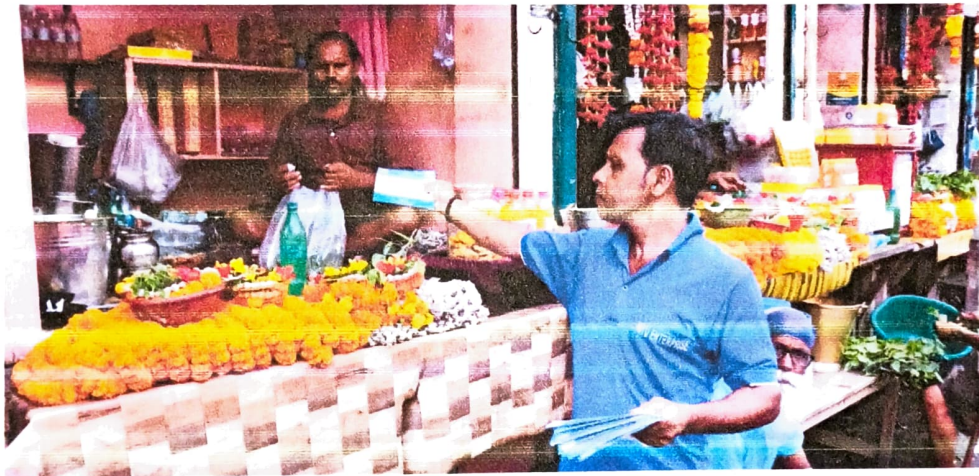




REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



NIMTALA GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



AHIRITOLA GHAAAT

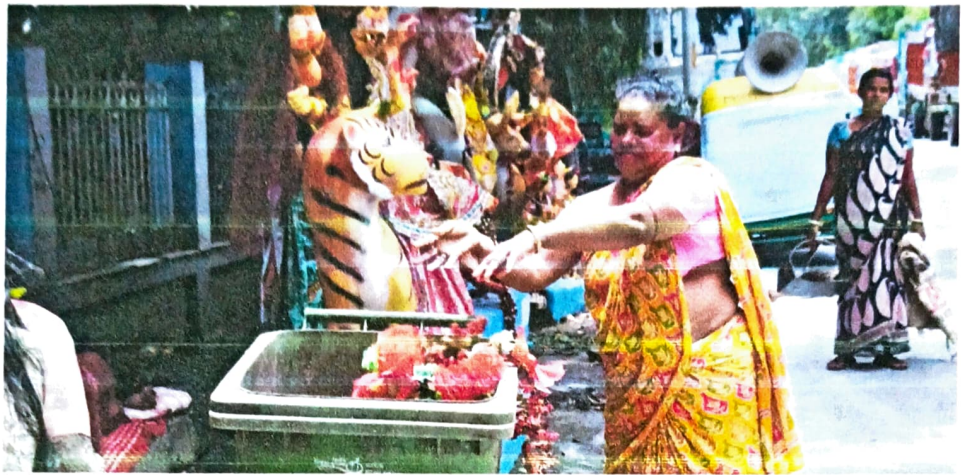




REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



SOVABAJAR GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOUGHLY RIVER GHATS IN KMC AREA



JAGANNATH GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



PK TAGORE GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



JUDGES GHAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



BAJE KODOMTOLA GHAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



RAANI RASHMONI GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



FAIRLIE GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOUGHLY RIVER GHATS IN KMC AREA



ARMENIAN GHAAAT

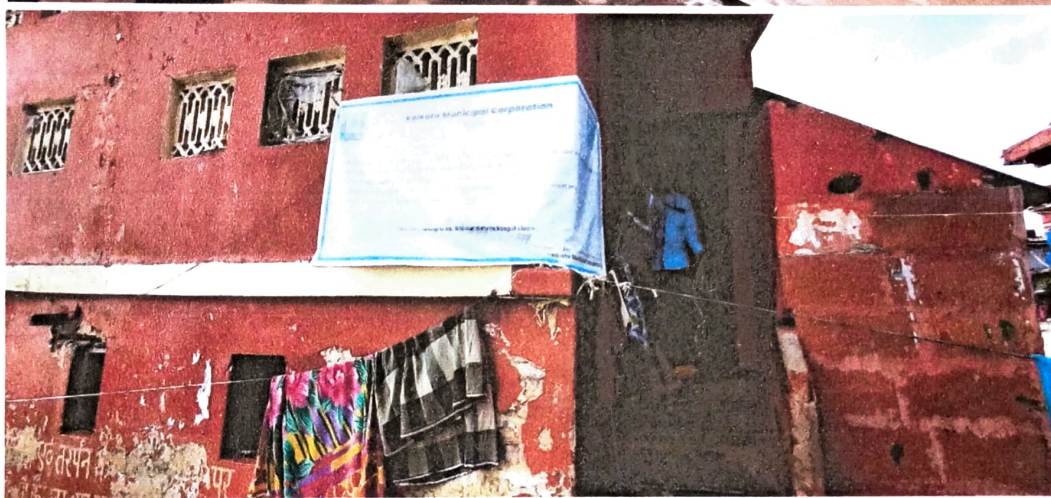




REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



CHHOTELAL GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOUGHLY RIVER GHATS IN KMC AREA



DOI GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



BICHALI GHAAAT





REPORT ON THE SPECIAL AWARENESS DRIVE ON SWM IN SELECTED HOOGHLY RIVER GHATS IN KMC AREA



KACHARIBARI GHAAT



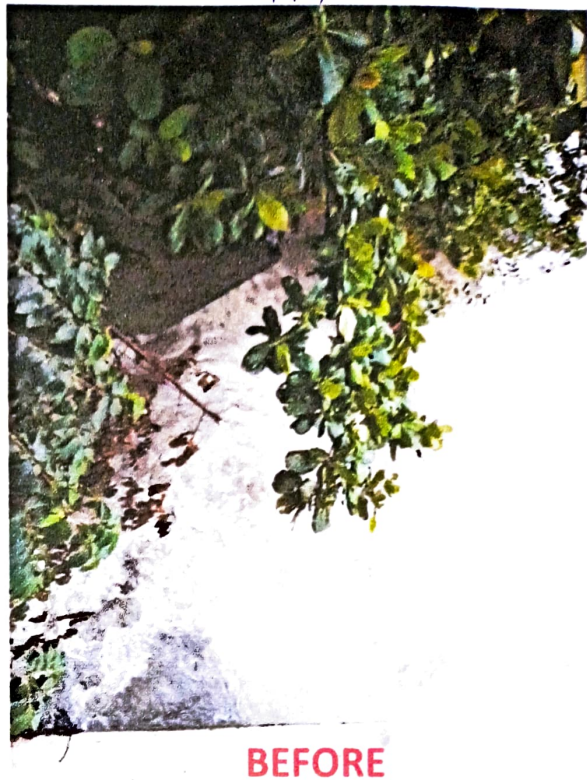


REPORT ON THE SPECIAL AWARENESS DRIVE ON
SWM IN SELECTED HOOGHLY RIVER GHATS IN
KMC AREA



JORAMANDIR GHAAT





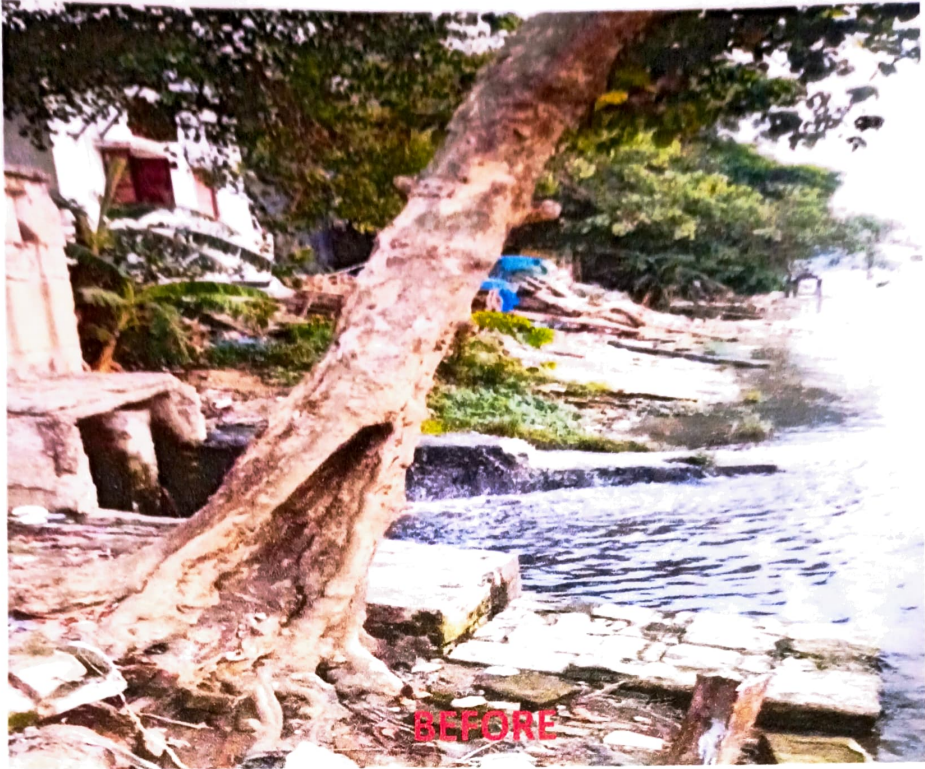
MILLENIUM PARK



BAGBAZAR GHAT



JAIN COLLEGE



SARBAMANGALA GHAT



RATAN BABU GHAT

Binod Kumar, IAS
MUNICIPAL COMMISSIONER



KOLKATA MUNICIPAL CORPORATION
5, S. N. BANERJEE ROAD • KOLKATA – 700 013
Phone 2286 1234 Fax 2286 1434/1334
e-mail . bkoffice9@gmail.com

No.: Con/Com/ 87/NGT/2022-23

Date: August 18, 2022

To
The Principal Secretary
to the Govt. of West Bengal
Urban Development & Municipal Affairs Department
NAGARAYAN, DF – 8, Sec. – I, Salt Lake,
Kolkata – 700 064

Sub.: Report from Kolkata Municipal Corporation in the matter of Suprova Prasad vs. Ministry of Environment, Forest and Climate Change & Ors., Hon. NGT Case no. OA no.20/2022/EZ

Sir,

Pursuant to the Hon'ble NGT Order, dated 12.05.2022, Para 21, the High Level Committee shall submit report fortnightly in connection with the captioned subject.

The High Level Committee has conducted five meetings on 10th May, 2022, 31st May, 2022, 16th June, 2022, 30th June, 2022 and 18th July, 2022. The minutes of the meetings along with the ATRs in respect of the repairing of the gates at the outfalls on river Hooghly and the cleaning and maintenance of the ghats were submitted after resolving some issues with Syama Prasad Mookerjee Port, Kolkata.

The fortnightly status reports on the outfalls on river Hooghly, cleaning of ghats by SWM and pollution abatement of Tolly's Nullah are enclosed herewith for kind reference.

Yours faithfully,

Be
18/8/22
(Binod Kumar, I.A.S.)

Municipal Commissioner

& Principal Secretary to the Govt. of West Bengal

Encl.:

1. Status Report on Outfalls.
2. Status Reports on Ghats by SWM Department, KMC.
3. Status Report on Tolly's Nullah Project.

Copy forwarded to:

- 1) Project Director, WBSPMG & Special Commissioner to the Govt. of West Bengal, Urban Development & Municipal Affairs Department, NAGARAYAN, DF – 8, Sec. – I, Salt Lake, Kolkata – 700 064.
- 2) Municipal Secretary and Member Convenor, High Level Committee, KMC.

Be
18/8/22
(Binod Kumar, I.A.S.)

Municipal Commissioner

& Principal Secretary to the Govt. of West Bengal

DATED: 08.08.2022

STATUS REPORT OF THE OUTFALLS ON RIVER HOOGHLY (FROM DOIGHAT TO RATAN BABU GHAT) IDENTIFIED BY N.G.T. ON THE INSPECTION

HELD ON 25.04.2022

Sl.	Outfall	Condition	Remarks
1.	Doighat	One 450 mm diameter Hooghly river raw water pressure release pipe line is there, which discharges raw water of river Hooghly itself to maintain pressure of raw water intake pumping station situated beside bank of river Hooghly. From the raw water intake pumping station unfiltered water is supplied to the city of Kolkata.	
2.	Tollys Nullah	Dirty water coming from Tollys Nullah to River Hooghly	Enclosed separately.
3.	Hooghly Bridge	Little leakage found near Hooghly bridge (2 nos approx 900 dia)	This is under the purview of Fort William authority.
4.	Chandpal Ghat	No leakage found	No leakage found during inspection
5.	Millenium Park	Little leakage found from the penstock gate	Penstock gate has been repaired.
6.	Jackson Ghat	No leakage found	No leakage found during inspection.
7.	Jagannath Ghat	Major leakage found from the penstock gate	Penstock gate has been repaired.
8.	Nimtala Ghat	No leakage found	No leakage found during inspection
9.	Sovabazar Ghat	No leakage found	No leakage found during inspection
10.	Bagbazar Ghat	Little leakage found from the penstock gate	Penstock gate has been repaired.
11.	Circular Canal	Dirty water coming from Circular Canal to River Hooghly (One flap shutter was opened)	Circular Canal is under jurisdiction of Irrigation Department, Govt. of W.B.
12.	Dilarjung Gate	Leakage from penstock gate was found	The gate will be thoroughly repaired during desilting of Dilarjung road box drain of size 10'X10' in phases. It involves around Rs. 3.00 crore. Proposal for fund provision has already been sent to UD&MA Department, Govt. of WB, which is under active consideration.
13.	Jain Medical College	Non-gated outfall observed	Penstock gate has been installed.
14.	Sarbamangala Ghat	There is existing flap shutter gate which is blocked by brickwork but little leakage found beside the gate structure.	Repairing work has been completed.
15.	Ratan babu Ghat	There is an outfall of approx 1800 mm dia which was blocked by brickwork, but leakage was found.	Repairing work has been completed.

Daha
3/11/22
05/10/2022

A. B. S.
08/08/22

Executive Engineer (C)
S&D Deptt./North/KMC

08/08/22

Director General
Sewerage & Drainage

O.A.No.20/2022/EZ

Suprova Prasad

vs.

Ministry of E, F & CC & Ors.

Present Status of Action Report taken by SWM Department

Sl. No.	Name of Ghats	Action Taken
1	Sarbamangala Ghat	Storage Point to be constructed shortly. Tender under process.
2	Mayer Ghat	240 litres waste bins have been placed.
3	Sovabazar Ghat	Already flooring exists & 240 litres waste bins have been placed.
4	Sutanati Ghat	One 4.5 m ³ (Cu.M) container to be placed for collecting the floating solid waste across river Hooghly after ending of Sraboni Mela'22 which is running surrounding the ghats.
5	Aahrotola Ghat	Repairing and renovation of existing damaged rubbish vat is to be done shortly. Tender under process.
6	Nimtola Ghat	One 4.5 m ³ (Cu.M) container to be placed for collecting the floating solid waste across river Hooghly after ending of Sraboni Mela'22 which is mainly running at this ghat.

10-08-2022
E.E (C) / SWM-I
K.M.C

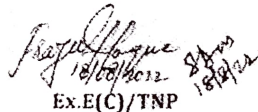
10-8-22
E.E (C) / Dy. Director
SWM-I
K.M.C

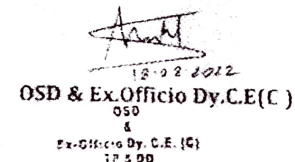
10-8-22
E.E (C) / SWM-I
K.M.C

Present Status report for the works under TNP Department

Project Name	Project Cost	Remarks	Date of Commencement	Target date of Completion
Pollution abatement of Tolly's Nullah (Adi Ganga)	Rs. 137073.35 lakh	Draft DPR submitted to WBSPMG on 12.08.2022	NA	NA
Dredging of Tolly's Nullah including Cleaning rubbish, garbage and bushes on both banks of Tolly's Nullah from Chetla Bridge to Confluence point of river Ganga, Phase - I	Rs. 10,02,83,036,00	35 % work progressed Work is going on fullswing (Financed by UD&MA Dept., GoWB)	17.03.2022	08.09 2022
Dredging of Tolly's Nullah including cleaning rubbish, garbage and bushes on both banks of Tolly's Nullah from Kudgnat Metro station to Chetla Bridge including cleaning of silt and dismantling of concrete of test pills upto bed level of nullah under five metro stations (Ph -II)	Rs. 12,63,62,264,00	Financial bid has been opened (Financed by UD&MA Dept., GoWB)	NA	NA
Development & Integration of Garden Reach & Keorapukur STP including 15 years O & M	Rs. 415.32 Cr.	The project of Garden Reach has been cleared EC on dated 17.08.22	NA	NA


 A.F. (S) TNP
 12/08/2022


 Project Officer
 18/08/2022
 Ex.E(C)/TNP


 12-02-2022
 OSD & Ex.Officio Dy.CE(C)
 OSD
 &
 Ex-Officio Dy. C.E. (C)
 17.8.22

722

TEMPLATE**Ahiritola Ghat****Template for information to be sought from State**

1. Name of O&M agency/handling over documents:-
O&M done departmentally.
2. Name of in-charge:-
No Specific in-charge as O&M as it involves more than one department.
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-
Available by the side of main Ghat.
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-
Maintenance and up keeping done as and when required.
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-
Sanitation and hygienic condition of the Ghat is monitored and maintained.
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-
Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-
NO discharge.
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-
NO out fall Points of drains.
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-
N.A.
10. No. of drains tapped/proposed to be tapped/untapped :-
N.A.
11. Interim measures for drains:-
N.A.
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-
NO STP
13. Status of existing STPs with respect to compliance to standards :-
NA
14. Action against the violators
 - i. Direction /showcase notice/fine/environmental compensation levied:
Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.
15. Action plan for the gap in treatment of solid waste: -
N.A.
16. Action plan for restoration and protect EKW:-
N.A.
17. Budget earmarked for upkeep of Ghats etc:-
Budget not specifically ear marked but fund is provided from the budget as per actual requirement.

TEMPLATE

Kumartuli Ghat

Template for information to be sought from State

1. Name of O&M agency/handing over documents:-
O&M done departmentally.
2. Name of in-charge:-
No Specific in-charge as O&M as it involves more than one department.
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-
Available by the side of main Ghat.
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-
Maintenance and up keeping done as and when required.
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-
Sanitation and hygienic condition of the Ghat is monitored and maintained.
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-
Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-
NO discharge.
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-
NO out fall Points of drains.
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-
N.A.
10. No. of drains tapped/proposed to be tapped/untapped :-
N.A.
11. Interim measures for drains:-
N.A.
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-
NO STP
13. Status of existing STPs with respect to compliance to standards :-
NA
14. Action against the violators
 - i. Direction /showcase notice/fine/environmental compensation levied:
Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.
15. Action plan for the gap in treatment of solid waste: -
N.A.
16. Action plan for restoration and protect EKW:-
N.A.
17. Budget earmarked for upkeep of Ghats etc:-
Budget not specifically ear marked but fund is provided from the budget as per actual requirement.

TEMPLATE

Mayer Ghat

Template for information to be sought from State

1. Name of O&M agency/handing over documents:-
O&M done departmentally.
2. Name of in-charge:-
No Specific in-charge as O&M as it involves more than one department.
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-
Available by the side of main Ghat.
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-
Maintenance and up keeping done as and when required.
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-
Sanitation and hygienic condition of the Ghat is monitored and maintained.
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-
Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-
NO discharge.
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-
NO out fall Points of drains.
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-
N.A.
10. No. of drains tapped/proposed to be tapped/untapped :-
N.A.
11. Interim measures for drains:-
N.A.
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-
NO STP
13. Status of existing STPs with respect to compliance to standards :-
NA
14. Action against the violators
i. Direction /showcase notice/fine/environmental compensation levied:

Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.
15. Action plan for the gap in treatment of solid waste: -
N.A.
16. Action plan for restoration and protect EKW:-
N.A.
17. Budget earmarked for upkeep of Ghats etc:-
Budget not specifically ear marked but fund is provided from the budget as per actual requirement.

TEMPLATE

Sarbamangala Ghat

Template for information to be sought from State

1. Name of O&M agency/handling over documents:-
O&M done departmentally.
2. Name of in-charge:-
No Specific in-charge as O&M as it involves more than one department .
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-
Available by the side of main Ghat.
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-
Maintenance and up keeping done as and when required.
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-
Sanitation and hygienic condition of the Ghat is monitored and maintained.
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-
Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-
One drain connection with penstock gate is there with leakage showing during inspection which has been repaired and blocked by KMC, Drainage Department.
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-
As stated at No. 7 above
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-
N.A.
10. No. of drains tapped/proposed to be tapped/untapped :-
N.A.
11. Interim measures for drains:-
N.A.
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-
NO STP
13. Status of existing STPs with respect to compliance to standards :-
NA
14. Action against the violators
 - i. Direction /showcase notice/fine/environmental compensation levied:

Since Ghats are of KoPT and not a KMC property, NO such thing imposed by KMC as on date.
15. Action plan for the gap in treatment of solid waste: -
N.A.
16. Action plan for restoration and protect EKW:-
N.A.
17. Budget earmarked for upkeep of Ghats etc:-
Budget not specifically ear marked but fund is provided from the budget as per actual requirement.

TEMPLATE

Sutanuti Ghat

Template for information to be sought from State

1. Name of O&M agency/handing over documents:-
O&M done departmentally.
2. Name of in-charge:-
No Specific in-charge as O&M as it involves more than one department.
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-
Available by the side of main Ghat.
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-
Maintenance and up keeping done as and when required.
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-
Sanitation and hygienic condition of the Ghat is monitored and maintained.
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-
Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-
NO discharge.
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-
NO out fall Points of drains.
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-
N.A.
10. No. of drains tapped/proposed to be tapped/untapped :-
N.A.
11. Interim measures for drains:-
N.A.
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-
NO STP
13. Status of existing STPs with respect to compliance to standards :-
NA
14. Action against the violators
 - i. Direction /showcase notice/fine/environmental compensation levied:
Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.
15. Action plan for the gap in treatment of solid waste: -
N.A.
16. Action plan for restoration and protect EKW:-
N.A.
17. Budget earmarked for upkeep of Ghats etc:-
Budget not specifically ear marked but fund is provided from the budget as per actual requirement.

TEMPLATE

Nimtala Ghat

Template for information to be sought from State

1. Name of O&M agency/handing over documents:-
O&M done departmentally.
2. Name of in-charge:-
No Specific in-charge as O&M as it involves more than one department.
3. Availability toilets/urinals/changing rooms/lighting etc. at the Ghats:-
Available by the side of main Ghat.
4. Arrangements for maintenance and up keep of public utilities, sanitation and hygienic conditions alongside of the Ghats:-
Maintenance and up keeping done as and when required.
5. Arrangements for regular monitoring of maintenance and upkeep of public utilities, sanitation and hygienic condition and furnishing of periodic report for the same:-
Sanitation and hygienic condition of the Ghat is monitored and maintained.
6. The protocol being followed for upkeep of these assets & provide details of financial arrangements:-
Ghats are the properties of KoPT and such Assets are not of KMC and as such no protocol could be ascertained till date.
7. No. of drains discharging into Ganga from Kolkata and adjoining areas :-
NO discharge.
8. No. of outfall points of drains on ghats/river Hooghly, details of wire mesh installed on the mouth of drains:-
NO out fall Points of drains.
9. Arrangement for the cleaning of wire-mesh on drains and proper disposal of collected S.W. :-
N.A.
10. No. of drains tapped/proposed to be tapped/untapped :-
N.A.
11. Interim measures for drains:-
N.A.
12. No. of STPs existing/proposed for treatment of sewerage from Kolkata City & adjoining areas that is discharge into River Hooghly :-
NO STP
13. Status of existing STPs with respect to compliance to standards :-
NA
14. Action against the violators
 - i. Direction /showcase notice/fine/environmental compensation levied:

Since Ghats are of KoPT and not a KMC property, No such thing imposed by KMC as on date.
15. Action plan for the gap in treatment of solid waste: -
N.A.
16. Action plan for restoration and protect EKW:-
N.A.
17. Budget earmarked for upkeep of Ghats etc:-
Budget not specifically ear marked but fund is provided from the budget as per actual requirement.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL**

EASTERN ZONE BENCH, KOLKATA

O. A. NO. 20/2022/EZ

In The Matter of:

Suprova Prasad

... Applicant

Versus

Ministry of Environment, Forest &
Climate Change & Ors.

... Respondents

COMPLIANCE AFFIDAVIT ON BEHALF
OF THE RESPONDENT No. 06, THE
KOLKATA MUNICIPAL CORPORATION

SIBOJYOTI CHAKRABARTI
Advocate
For The K.M.C
Email: subho.advocate@gmail.com
(M): 9007035534.